

CC No. : 02/2013
RC No. : AC 1 2012 A 0008
Branch : CBI/ACU(II)/ND
U/S : 20B r/w 471 IPC & Sec. 13(2)
r/w 13(1) (d) PC Act, 1988

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi

CBI Vs. Derek Philips etc.

28.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.24/DHC/2020 dated 13.07.2020 in view of the pandemic Covid-19.

Present: Sh. V.K.Ojha, Ld. Sr. PP for CBI.

Ld. Counsel for CBI submits that IO has gone to his native place and he has to submit the status report.

Under the facts and circumstances, matter is adjourned to 4.09.2020 .

Signed copy of this order is being sent through whatsapp to Ahmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex,



Arav

New

Delhi is resumed.

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi



(Arvind Kumar)
Special Judge (PC Act) CBI-10
Rouse Avenue Courts
New Delhi/28.07.2020

Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi



SH. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Dwarka Deyal Upadhyay Marg, New Delhi

RC No. : 2172011A0004
Branch : CBI/ACU-V/ACU(II)/ND
U/S : 120B r/w 13(1) (d) PC Act, 1988
CBI Vs. (1) M/s China Railway Shisiju Group Corporation
(2) Jiashu Zhao

28.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (CISCO WEBEX) as per directions of Hon'ble High Court issued vide Circular No.24/DHC/2020 dated 13.07.2020 in view of the pandemic Covid-19.

Present: Sh. V.K.Ohja, Ld. Sr. PP for CBI.

Ld. Sr PP for CBI submits that status report has been filed by IO.

4.9.2020 *Arvind*
Put up on ~~28.07.2020~~ for consideration.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.

Arvind
(Arvind Kumar)
Special Judge (PC Act) CBI-10
Rouse Avenue Courts
New Delhi/28.07.2020



Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex,
Dwarka Deyal Upadhyay Marg, New Delhi

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi

CC No. : 04/2020
Mukesh Sharma Vs. Devesh Gupta & Ors.

28.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.24/DHC/2020 dated 13.07.2020 in view of the pandemic Covid-19.

Present : Complainant Mukesh Sharma is present through Video Conferencing.
None for accused.

Complainant submits that his Counsel has gone to his native place and will be appearing before this Court as and when the normal functioning of the court is resumed.

Under the facts and circumstances, the matter is adjourned to 29.08.2020.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

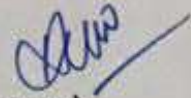
The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex,



Arvind Kumar

New Delhi is resumed.

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/28.07.2020

Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi

